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NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER: TCP/146/2016

NAME OF THE PETITIONER(S): Nirej V. Paul & another

NAME OF THE RESPONDENT(S): The Canning Industries Cochin Limited & 15 others

UNDER SECTION: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

I. SRIKANT MOHAN, PCS

For the R-2 Company

Q. K. GOW MARMEM MK

Counsel for Applicant

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ORDER

Shri K Gowtham Kumar, counsel for petitioner present. Shri Srikant Mohan, PCS, representing R1 present. Time extended at their request for hearing CA-19/2016. Put up on 17.03.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)